

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

**INDEX**

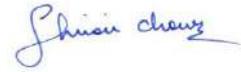
<b>S no.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	Objections to the report of the joint committee on behalf of Respondent No. 9, M/s Manohar Filaments Pvt. Ltd.	1 – 7
2.	Supporting Affidavit	8 – 9
3.	<b><u>ANNEXURE R-1:</u></b>  A copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause Notice along with all the relevant annexures.	10 – 48
4.	Vakalatnama and Board Resolution	49 – 50
5.	Proof of Service	51

3482

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 9- M/s Manohar Filaments Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 22.05.2025

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati ...Applicant

Versus

State of Haryana & Ors. ...Respondents

**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 9, M/S MANOHAR FILAMENTS  
PVT. LTD.**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Manohar Filaments Pvt. Ltd., the Respondent No. 9, in compliance with the direction dated 27.02.2025 passed by this Hon'ble Tribunal, wherein the recently added industries in the Barhi Industrial Area matter were directed to file their objections to the Joint Committee Report dated 03.01.2025.
2. That at the outset, it is submitted that the observations in the Joint Committee Report (hereinafter "the Report") do not correctly reflect the compliance status of the Answering Respondent's unit. Certain findings in the Report appear to be based on assumptions and outdated assessments, rendering them inconsistent with the Answering Respondent's current operational realities.

3. That the Answering Respondent, M/s Manohar Filaments Pvt. Ltd., is located at Plot No. 531-532, HSIIDC Barhi, PH-II, District Gannaur, Sonipat, Haryana. The unit is engaged in the dyeing of yarn and preparation of paper cartons. It has obtained a common consent for both operations, underlining its commitment to adhering to prescribed pollution control norms. The Effluent Treatment Plant (ETP) of the unit is operational, and compliance with water consumption and waste disposal regulations has been maintained.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT:**

4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice no. HSPCB/SR/2025/2705 dated 02.01.2025, received on 17.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB), alleging non-compliance on certain grounds, including non-compliance in effluent treatment; non maintenance of log books, dilution with freshwater and higher freshwater consumption. Another Show cause notice no. HSPCB/SR/2025/058 dated 11.04.2025 was issued by Haryana State Pollution Control Board (HSPCB) seeking further details on performance security, re-sampling fee & additional documents related to Primary Effluent Treatment Plant (PETP).

4.2. That it is submitted that the answering respondent submitted a detailed and reasoned response to the HSPCB Show Cause Notice. The answering respondent duly clarified its position and provided

documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the Show Cause Notice and the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

4.3. The response submitted for the show cause notice HSPCB/SR/2025/2705 was submitted on 31.01.2025 against which point wise detail enclosure has been mentioned below in point 4.3.1 to 4.3.6:

4.3.1. That the Answering Respondent, in response to HSPCB notice dated 02.01.2025 shared proof of water meter installed at municipal water supply which is HSIIDC water supply. The water log book record is maintained and water bill is being paid basis the water meter reading. The bill copy dated xx.06.2024 has been submitted in the court as a proof that water meter at HSIIDC water supply was operational during the assessment of Joint team dated 08.08.2024 and thus, it can be surmised that the observations made by Joint team were made on assumptions.

4.3.2. That the effluent records has been maintained and proof of the same has been duly shared in response to HSPCB notice no. HSPCB/SR/2025/2705 dated 02.01.2025 and notice no. HSPCB/SR/27058 dated 11.04.2024. Copies of the logbooks, including ETP inlet & outlet logs and ash disposal records have

been enclosed as annexures of the response to the Show Cause Notice. The digital monitoring of the parameters is being done and is available at public platform portal [www.hspcbcems.nic.in](http://www.hspcbcems.nic.in).

- 4.3.3. That furthermore, it was clarified that the ETP operates efficiently, and the values recorded during the inspection may have reflected operational fluctuations at the time of sampling. Corrective actions, includes changing of existing salt with Global Salt in Yarn Dyeing process resulted in improving the testing parameters. Post-inspection, additional samples were collected and analyzed at an NABL-accredited laboratory, demonstrating compliance with prescribed norms. Results of the additional tests were duly provided along with the response to the Show Cause Notice.
- 4.3.4. That the JCR claim of higher freshwater consumption rate is not effective as the water log book record submitted specifies that water consumption is within the permissible limits as per the approved “Consent to Operate”. HWRA approval on water extraction and application of renewal has been duly submitted to the HSPCB.
- 4.3.5. That the Answering Respondent also clarified the possibility of mixing of ground water with industrial effluent is not applicable, given both the underground tanks of effluent and fresh ground water are 70 to 80 meters apart.

- 4.3.6. That the Answering Respondent also clarified that there is no arrangement for the dilution with fresh water in the Primary Effluent Treatment Plant (PETP) and same can be verified. A detailed process audit of PETP adequacy from Govt. institution as suggested by CPCB, is under process at the time of submission of this application. And the answering respondent will submit the report also.
- 4.4. The response for the show cause notice HSPCB/SR/2025/058 was submitted on 31.01.2025 against which point wise detail enclosure has been mentioned below in point 4.4.1 to 4.4.4:
- 4.4.1. The answering respondent has submitted the request for resampling fee UTR No. CMS1062500970592 dated 16.04.2025 along with performance security UTR No CMS1062500970593 dated 16.04.2025 in the Bank Account of HSPCB.
- 4.4.2. The Answering Respondent has submitted the State Ground Water Authority (HWRA) permission of ground water extraction valid till 18.02.2025 and also attached the application of renewal dated 13.02.2025.
- 4.4.3. The Answering respondent has submitted the date wise PETP sludge generation and disposal through sludge disposal service provide M/s GEPIL. The manifest generated through HROCMMS HWM online portal has also been submitted.

- 4.4.4. The answering respondent has also submitted the record of ash generation and disposal along with the readings of PETP inlet and PETP outlet readings.
- 4.5. That the inspection that formed the basis for the Joint Committee Report took place in July-August 2024, whereas the report was submitted much later. The answering respondent respectfully submits that compliance is a dynamic process, and any findings based on outdated data do not reflect the current operational reality. Since the inspection, the answering respondent has implemented multiple corrective measures, and have submitted all the valid documents in the response to the notices. Given these developments, the findings of the Joint Committee Report require reconsideration in light of the updated compliance status.
- 4.6. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families. The answering respondent is a key contributor to the textile industry, and any undue penalties or restrictions would harm not only the unit but also suppliers, vendors, and small businesses that rely on its operations.
- 4.7. That in view of the above submissions, the Answering Respondent also prayed that the allegations in the Show Cause Notice be reconsidered, as they were based on incorrect assumptions and lacked

substantive evidence. The Respondent requested that its compliance measures be duly recognized and that it be granted an opportunity for re-inspection with independent verification to conclusively establish adherence to environmental norms. The Answering Respondent reiterated its commitment to upholding all regulatory standards and sought a fair and just resolution of the matter.

5. That the Answering Respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
6. The Answering Respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 9- M/s Manohar Filaments Pvt. Ltd.  
8A, Sagar Apartments, 6-Tilak Marg,  
New Delhi-110001.  
Mob.: 9888884445

Date: 22.05.2025  
Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)  
Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

**AFFIDAVIT**

I, Bhupinder Kumar S/o Late Manohar Lal, aged about 75 years R/o G-94, Ashok Vihar Ph-1, Ashok Vihar H.O, North West Delhi 110052, (Holder of Aadhaar No. 5036 4256 6463) do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No.9, Manohar Filaments Pvt Ltd. having its office at Plot No. 531-532, Phase II, Barhi, Industrial area, Distt. Sonipat, Haryana,, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.

2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.



3. I say that the documents/annexure produced along with the reply are true copies of its originals.

*Shivprides Kumar*  
DEPONENT

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Ganaur on this 20<sup>th</sup> day of February 2025.



*Shivprides Kumar*  
DEPONENT

*Deepak*  
GANOUR  
20/2/2025.



**HARYANA STATE POLLUTION CONTROL BOARD**  
Plot No. 1, Sector-15, Part-II, Sonapat Ph. - 0130-2236119,  
E-mail ID: - [hspcbrsr@gmail.com](mailto:hspcbrsr@gmail.com)



No. HSPCB/SR/2025/ 2705

Dated: 2/1/25

To

M/s Manohar Filaments Pvt. Ltd,  
Plot No. 531-532, HSIIDC Barhi, PH-II,  
District Gannaur, Sonapat, Haryana

**Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.**

Whereas, the unit was inspected on 08.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hob'ble NGT, New Delhi and the unit is involved in process of Dyeing having CTO valid upto 30.09.2026.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. The unit is engaged in dyeing yarn and preparing paper cartons for which the unit has obtained common consent.
2. No flow meter at municipal water supply was installed.
3. Unit has not maintained logbooks of ETP Inlet, ash generation and its disposal.
4. Effluent characteristics: as per analysis report is as below:-

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	8.9	8.2	6.0-9.0	High value of TDS 2572 mg/l against the norms of 2100 mg/l at PETP outlet High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages. Non Complying (Norms & Dilution).
BOD (mg/l)	417	49	500	
COD (mg/l)	1125	260	1400	
TSS (mg/l)	164	34	1500	
TDS (mg/l)	3320	2572	2100	
SAR (mg/l)	-	28	26	SAR 28 mg/l against the norms of

Sulphides (mg/l)	-	4	2	26 mg/l and Sulphide 4 mg/l against the norms of 2 mg/l and phenolic compound 1.72 mg/l against the norms of 1 mg/l. which are non-complying w.r.t notified standards.
Phenolic compound (mg/l)	-	1.72	1	

5. Specific fresh water consumption is too much higher against the std. for specific quality (Approx. 25 KL/MT) indicating that either fresh water consumption logbook is not properly/correctly maintained or actual production is higher than the reported production.
6. The unit has underground tanks, for influent and effluent storage. The unit is also storing ground water in underground tanks. Hence possibility of mixing of ground water with industrial effluent cannot be ruled out.
7. High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages.

Therefore, you are hereby directed to show cause & explain within 15 days as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1986 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

  
02/11/25  
Regional Officer,  
Sonapat Region.  
ML

Endst. No. HSPCB/SR/2025/

Dated:

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

Regional Officer,  
Sonapat Region.

Date: 31/01/2025

To,  
Regional Officer,  
Haryana State Pollution Control Board,  
Plot No. 1, Sector-15, Part-II, Sonipat -Ph: 0130-2236119  
Email: hspcbrosr@gmail.com

**Subject: Reply of Show Cause Notice for Closure under section 33-A of Water Act,1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water(Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing Environmental compensation as per order dated 22.12.2021.**

**Reference:-** your office letter No. HSPCB/SR/2025/2705 dated 02/01/2025

R/Sir,

In this connection it is intimated and submitted that the above said show cause notice was received on dated 17/01/2025 in our unit. The point wise reply of the above-said show cause notice observations raised as under:-

1. That our unit has obtained the CTO from the Board for the products like Dyeing Yarn and Tape, paper cartons and transfer labels, Hang tags, and price tickets. A copy of the CTO is attached as Annexure A
2. That a proper flow meter installed on HSIIDC water supply. Photograph attached as Annexure B
3. That our unit is maintaining proper log book of ETP Inlet, Ash generation and disposed of the same. A copy of log of book of ETP Inlet and Ash generation disposal attached as Annexures C & D
4. Regarding the high TDS values mentioned in the notice, we have replaced the existing salt with "Global Salt." As a result, the TDS levels at the PETP are now within the permissible limit of 2100 mg/l. The trade effluent also has been analyzed by NABL-approved lab, Haryana Test House, Panipat, vide report No. HTH/EP/250123022 dated 23/01/2025, confirming compliance with the standards. It is also stated that by using the Global Salt the parameters such as SAR, Sulphides, and Phenolic are also within the permissible limits. A copy of analysis report attached as Annexure E
5. We would like to clarify that the consumption of fresh water is low and our unit is maintaining the water consumption logbook in accordance with actual consumption. A copy of the logbook is attached as Annexure F



**MANOHAR  
FILAMENTS**

Received  
Suman  
31/1/25  
HARYANA STATE POLLUTION  
CONTROL BOARD  
Plot-1, Sector-15, Part-II  
SONIPAT-131001 (HR) LTD. B-59, G.T. Karnal Road Ind. Area, Delhi- 110033 (IN)  
T +91 11 47030300 W www.manoharfilaments.com

For Manohar Filaments Pvt. Ltd.

Authorised Signatory

1 | Page

CIN: U74899DL1989PTC037636

6. Our unit has constructed two underground water tanks. One tank is used for the collection of trade effluent i.e. equalization tank and the other, located 70 to 80 meters away, is used for firefighting purposes. There is no possibility of mixing groundwater with industrial effluent. Photograph as attached Annexures G & H
7. We would like to confirm that there is no arrangement for the dilution of fresh water in the PETP, and this can be verified at any stage.

Therefore keeping in view the position explained above compliance made by our unit of observations raised in the above show cause notice you are requested to please consider our reply and withdraw the show cause notice. No action will be initiated against our unit.

It is for your kind information and further necessary action, please.

Thanking you!

Yours faithfully

~~For Manohar Filaments Pvt. Ltd.~~  
For Manohar Filaments Pvt. Ltd.

  
Auth. Signatory ~~Authorised Signatory~~

Enclosed:

1. Annexure A -Copy of CTO
2. Annexure B-Photograph of flow meter
3. Annexure C&D-Copy of A copy of log of book of ETP Inlet and Ash generation disposal
4. Annexure E-Copy of Testing report of ETP Inlet & Out let
5. Annexure F- copy of the Fresh water logbook is attached
6. Annexure G & H- Photographs of water tanks



**MANOHAR  
FILAMENTS**

MANOHAR FILAMENTS (P) LTD. B-59, G.T. Karnal Road Ind. Area, Delhi- 110033 (IN)  
T +91 11 47030300 W www.manoharfilaments.com

2 | Page

CIN: U74899DL1989PTC037636



## HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road,  
Sonapat Ph. 0130-2236119(O) Email:-

hspcbrosr@gmail.com

E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313101722SONCTO24025077

Dated:18/12/2022

To.

M/s :Manohar Filaments Pvt. Ltd.

Plot No.531-532, Phase-II, HSIIDC,Barhi, Sonipat

Subject: Grant of consent to operate to M/s Manohar Filaments Pvt. Ltd..

Please refer to your application no. 24025077 received on dated 2022-11-18 in regional office Sonipat. With reference to your above application for consent to operate, M/s Manohar Filaments Pvt. Ltd. is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	18/12/2022 - 30/09/2026
Industry Type	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring
Category	RED
Investment(In Lakh)	6246.5
Total Land Area(Sq. meter)	8100.0
Total Builtup Area(Sq. meter)	16815.0
<b>Quantity of effluent</b>	
1. Trade	190.0 KL/Day
2. Domestic	7.0 KL/Day
Number of outlets	2.0
<b>Mode of discharge</b>	
1. Domestic	Into HSIIDC sewer leading to CETP
2. Trade	Into HSIIDC sewer after treatment leading to CETP
<b>Domestic Effluent Parameters</b>	
1. NA	
<b>Trade Effluent Parameters</b>	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. pH	6.0-9.0
5. O&G	15 mg/l
6. Sodium Absorption Ration	26

For Manohar Filaments Pvt. Ltd.

Authorised Signatory

7. Phenolic compound	1 mg/l
8. TDS	2100
9. Sulphide	2 mg/l
10. Total Chromium	2 mg/l
Number of stacks	2
<b>Height of stack</b>	
1. STACK ATTACHED TO BIOMASS BRIQUETTE FIRED BOILER HAVING CAPACITY 2 TON/HR	32 meters
2. COMMON STACK ATTACHED TO 2 NO GAS FIRED BOILER OF CAPACITY 1 TON/HR EACH	15 meters
<b>Emission parameters</b>	
1. SPM	80 mg/m <sup>3</sup>
2. NOX	50 mg/m <sup>3</sup>
3. SOX	50 mg/m <sup>3</sup>
<b>Product Details</b>	
1. PAPER CARTONS AND TRANSFER LABELS	12 Metric Tonnes/day
2. HANG TAGS AND PRICES TICKETS	12 Metric Tonnes/day
3. DYEING YARN AND TAPE	1.5 Metric Tonnes/day
4. DRAW CORD AND WEAVING	1.0 Metric Tonnes/day
<b>Capacity of boiler</b>	
1. BIOMASS BRIQUETTE FIRED BOILER	2.0 Ton/hr
2. 2 NO GAS FIRED BOILER	1.0 Ton/hr
<b>Type of Furnace</b>	
1. NA	
<b>Type of Fuel</b>	
1. Gas	1.0 Ton/day
2. BRIQUETTES	4.5 Ton/day
<b>Raw Material Details</b>	
PAPER BOARD	10 Metric Tonnes/Day
INK FOR PAPER PRINTING	100 Kg/Day
WATER BASED VARNISH	150 Kg/Day
YARN	1500 Kg/Day
DYES AND CHEMICALS	70 Kg/Day

For Manohar Filaments Pvt. Ltd.

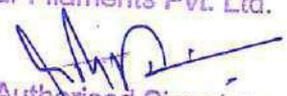
  
 Authorised Signatory

*Regional Officer, Sonipat  
Haryana State Pollution Control Board.*

**Terms and conditions**

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.

For Manohar Filaments Pvt. Ltd.

  
Authorised Signatory

14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

**Specific Conditions :**

1. Unit will comply the emissions standards laid down for boilers/TFH by CAQM/CPCB/Hon'ble Courts.
2. Unit will comply CAQM direction issued vide No. 65 and HSPCB direction vide order dated 21.07.2022 regarding standard list of approved fuels in NCR.
3. Unit will not add any production capacity/polluting process/ under take expansion without taking CTE expansion.

*Regional Officer, Sonapat  
Haryana State Pollution Control Board.*

For Manohar Filaments Pvt. Ltd.

  
Authorised Signatory



For Manohar Filaments Pvt. Ltd.  
*[Signature]*  
Authorized Signatory

Manohar



E.T.P INLET WATER				
NAME & ADDRESS OF UNIT- <u>Manohar Filaments PVT. LTD</u> <u>PLOT NO 531-532 HAS 11/2 C Bachi Sonapat</u>				MONTH <u>Dec</u> <u>2024</u>
DATE	FLOWMETER READING			SIGNATURE
	INITIAL	FINAL	TOTAL CONSUMPTION	
01/12/24	-	-	<u>Sunday</u>	-
02/12/24	6240	6378	138000	<u>Tinku</u>
03/12/24	6378	6545	162000	<u>Tinku</u>
04/12/24	6545	6716	171000	<u>Tinku</u>
05/12/24	6716	6876	160000	<u>Tinku</u>
06/12/24	6876	7031	155000	<u>Tinku</u>
07/12/24	7031	7193	162000	<u>Tinku</u>
08/12/24	-	-	<u>Sunday</u>	-
09/12/24	7193	7357	164000	<u>Tinku</u>
10/12/24	7357	7525	168000	<u>Tinku</u>
11/12/24	7525	7685	160000	<u>Tinku</u>
12/12/24	7685	7830	145000	<u>Tinku</u>
13/12/24	7830	7999	169000	<u>Tinku</u>
14/12/24	7999	8157	158000	<u>Tinku</u>
15/12/24	-	-	<u>Sunday</u>	-
16/12/24	8157	8325	168000	<u>Tinku</u>
17/12/24	8325	8481	156000	<u>Tinku</u>
18/12/24	8481	8621	140000	<u>Tinku</u>
19/12/24	8621	8789	168000	<u>Tinku</u>
20/12/24	8789	8941	152000	<u>Tinku</u>
21/12/24	8941	9101	160000	<u>Tinku</u>
22/12/24	-	-	<u>Sunday</u>	-
23/12/24	9101	9218	117000	<u>Tinku</u>
24/12/24	9218	9297	79000	<u>Tinku</u>
25/12/24	9297	9395	98000	<u>Tinku</u>
26/12/24	9395	9466	71000	<u>Tinku</u>
27/12/24	9466	9562	96000	<u>Tinku</u>
28/12/24	9562	9632	70000	<u>Tinku</u>
29/12/24	-	-	<u>Sunday</u>	-
30/12/24	9632	9718	86000	<u>Tinku</u>
31/12/24	9718	9793	75000	<u>Tinku</u>

For Manohar Filaments Pvt. Ltd.

  
 Authorised Signatory

E.T.P INLET WATER				
NAME & ADDRESS OF UNIT-			MONTH	
Manohar Filaments PVT-LTD Plot No 531-532 Barhi sonipet			Nov 2024	
DATE	FLOWMETER READING			SIGNATURE
	INITIAL	FINAL	TOTAL CONSUMPTION	
1-11-24		-	-	-
2-11-24		Holiday	-	-
3-11-24		-	-	-
4-11-24	2544	2672	128000	[Signature]
5-11-24	2672	2799	127000	[Signature]
6-11-24	2799	2940	141000	[Signature]
7-11-24	2940	3091	151000	[Signature]
8-11-24	3091	3240	149000	[Signature]
9-11-24	3240	3393	153000	[Signature]
10-11-24	Sunday		Sunday	-
11-11-24	3393	3550	157000	[Signature]
12-11-24	3550	3698	148000	[Signature]
13-11-24	3698	3861	163000	[Signature]
14/11/24	3861	4022	161000	[Signature]
15/11/24	4022	4180	158000	[Signature]
16/11/24	4180	4342	162000	[Signature]
17/11/24	-	-	Sunday	-
18/11/24	4342	4501	159000	[Signature]
19/11/24	4501	4662	161000	[Signature]
20/11/24	4662	4820	158000	[Signature]
21/11/24	4820	4980	160000	[Signature]
22/11/24	4980	5142	162000	[Signature]
23/11/24	5142	5298	156000	[Signature]
24/11/24	-	-	Sunday	-
25/11/24	5298	5463	165000	[Signature]
26/11/24	5463	5601	138000	[Signature]
27/11/24	5601	5756	155000	[Signature]
28/11/24	5756	5916	160000	[Signature]
29/11/24	5916	6025	159000	[Signature]
30/11/24	6025	6240	165000	[Signature]

For Manohar Filaments Pvt. Ltd.

  
 Authorised Signatory

E.T.P INLET WATER				
NAME & ADDRESS OF UNIT- Manohar Filaments PVT. LTD PLBT No. 531-532 HSIIDC Bafhi Sarikat				MONTH- 027 2024
DATE	FLOWMETER READING			SIGNATURE
	INITIAL	FINAL	TOTAL CONSUMPTION	
01/10/24	124804	124929	128000	
02/10/24	-	-	Holiday -	-
03/10/24	124929	125042	113000	Pinky
04/10/24	125042	125784	142000	Pinky
05/10/24	-	-	Elacgon -	-
06/10/24	-	-	Sunday -	-
07/10/24	125784	125294	110000	
08/10/24	125294	125405	111000	Meter Problem
09/10/24	80	85	85000	New Meter chas
10/10/24	85	150	65000	
11/10/24	150	258	108000	Pinky
12/10/24	258	344	86000	Pinky
13/10/24	-	-	Sunday -	-
14/10/24	344	476	132000	
15/10/24	476	582	106000	
16/10/24	582	750	168000	
17/10/24	750	906	156000	
18/10/24	906	1067	161000	
19/10/24	1067	1216	149000	
20/10/24	-	-	Sunday -	-
21/10/24	1216	1366	156000	Pinky
22/10/24	1366	1504	138000	Pinky
23/10/24	1504	1647	143000	Pinky
24/10/24	1647	1808	156000	Pinky
25/10/24	1808	1963	160000	Pinky
26/10/24	1963	2084	121000	Pinky
27/10/24	-	-	Sunday -	-
28/10/24	2084	2224	140000	
29/10/24	2224	2357	133000	
30-10-24	2357	2522	165000	
31-10-24	2522	2544	22000	

For Manohar Filaments Pvt. Ltd.

  
 Authorised Signatory

E.T.P INLET WATER				
NAME & ADDRESS OF UNIT- <i>Manohar Filaments Pvt. Ltd</i> <i>Plot No - 531-532 HSIIC Bachi Sonabat</i>				MONTH <i>Sept</i> <i>2024</i>
DATE	FLOWMETER READING			SIGNATURE
	INITIAL	FINAL	TOTAL CONSUMPTION	
<i>01/09/24</i>	—	—	<i>Sunday</i>	—
<i>02/09/24</i>	<i>121054</i>	<i>121184</i>	<i>130000</i>	<i>[Signature]</i>
<i>03/09/24</i>	<i>121184</i>	<i>121311</i>	<i>127000</i>	<i>[Signature]</i>
<i>04/09/24</i>	<i>121311</i>	<i>121454</i>	<i>143000</i>	<i>[Signature]</i>
<i>05/09/24</i>	<i>121454</i>	<i>121608</i>	<i>154000</i>	<i>[Signature]</i>
<i>06/09/24</i>	<i>121608</i>	<i>121757</i>	<i>143000</i>	<i>[Signature]</i>
<i>07/09/24</i>	<i>121757</i>	<i>121905</i>	<i>154000</i>	<i>[Signature]</i>
<i>08/09/24</i>	—	—	<i>Sunday</i>	—
<i>09/09/24</i>	<i>121905</i>	<i>122040</i>	<i>135000</i>	<i>[Signature]</i>
<i>10/09/24</i>	<i>122040</i>	<i>122197</i>	<i>157000</i>	<i>[Signature]</i>
<i>11/09/24</i>	<i>122197</i>	<i>122353</i>	<i>156000</i>	<i>[Signature]</i>
<i>12/09/24</i>	<i>122353</i>	<i>122517</i>	<i>164000</i>	<i>[Signature]</i>
<i>13/09/24</i>	<i>122517</i>	<i>122677</i>	<i>160000</i>	<i>[Signature]</i>
<i>14/09/24</i>	<i>122677</i>	<i>122826</i>	<i>149000</i>	<i>[Signature]</i>
<i>15/09/24</i>	—	—	<i>Sunday</i>	—
<i>16/09/24</i>	<i>122826</i>	<i>122982</i>	<i>156000</i>	<i>[Signature]</i>
<i>17/09/24</i>	<i>122982</i>	<i>123128</i>	<i>146000</i>	<i>[Signature]</i>
<i>18/09/24</i>	<i>123128</i>	<i>123289</i>	<i>161000</i>	<i>[Signature]</i>
<i>19/09/24</i>	<i>123289</i>	<i>123424</i>	<i>135000</i>	<i>[Signature]</i>
<i>20/09/24</i>	<i>123424</i>	<i>123584</i>	<i>160000</i>	<i>[Signature]</i>
<i>21/09/24</i>	<i>123584</i>	<i>123753</i>	<i>169000</i>	<i>[Signature]</i>
<i>22/09/24</i>	—	—	<i>Sunday</i>	—
<i>23/09/24</i>	<i>123753</i>	<i>123921</i>	<i>168000</i>	<i>[Signature]</i>
<i>24/09/24</i>	<i>123921</i>	<i>124075</i>	<i>154000</i>	<i>[Signature]</i>
<i>25/09/24</i>	<i>124075</i>	<i>124240</i>	<i>165000</i>	<i>[Signature]</i>
<i>26/09/24</i>	<i>124240</i>	<i>124382</i>	<i>137000</i>	<i>[Signature]</i>
<i>27/09/24</i>	<i>124382</i>	<i>124546</i>	<i>169000</i>	<i>[Signature]</i>
<i>28/09/24</i>	<i>124546</i>	<i>124698</i>	<i>152000</i>	<i>[Signature]</i>
<i>29/09/24</i>	—	—	<i>Sunday</i>	—
<i>30/09/24</i>	<i>124698</i>	<i>124804</i>	<i>106000</i>	<i>[Signature]</i>

For Manohar Filaments Pvt. Ltd.

  
 Authorised Signatory

E.T.P. INLET WATER				
NAME & ADDRESS OF UNIT				MONTH
Manohar Filaments Pvt. Ltd Plot No. 551-552 HSIIDC Parki Sonabat				Aug 2024
DATE	FLOWMETER READING			SIGNATURE
	INITIAL	FINAL	TOTAL CONSUMPTION	
01/08/24	117484	117552	68000	Tinku
02/08/24	117552	117626	74000	Tinku
03/08/24	117626	117711	85000	Tinku
04/08/24	-	-	Sunday	Tinku
05/08/24	117711	117801	90000	Tinku
06/08/24	117801	117951	130000	Tinku
07/08/24	117951	118045	114000	Tinku
08/08/24	118045	118189	144000	Tinku
09/08/24	118189	118346	152000	Tinku
10/08/24	118346	118488	142000	Tinku
11/08/24	-	-	Sunday	Tinku
12/08/24	118488	118628	140000	Tinku
13/08/24	118628	118749	121000	Tinku
14/08/24	118749	118875	126000	Tinku
15/08/24	-	-	Holiday	Tinku
16/08/24	118875	118993	118000	Tinku
17/08/24	118993	119108	115000	Tinku
18/08/24	-	-	Sunday	Tinku
19/08/24	119108	119268	160000	Tinku
20/08/24	119268	119447	179000	Tinku
21/08/24	119447	119614	162000	Tinku
22/08/24	119614	119799	185000	Tinku
23/08/24	119799	119974	175000	Tinku
24/08/24	119974	120153	179000	Tinku
25/08/24	-	-	Sunday	Tinku
26/08/24	120153	120335	182000	Tinku
27/08/24	120335	120458	123000	Tinku
28/08/24	120458	120573	115000	Tinku
29/08/24	120573	120708	135000	Tinku
30/08/24	120708	120879	171000	Tinku
31/08/24	120879	121054	175000	Tinku

For Manohar Filaments Pvt. Ltd.

  
 Authorised Signatory

E.T.P INLET WATER

NAME & ADDRESS OF UNIT-

Manohar Filaments Pvt Ltd  
Plot No 001, 532 HS 110 C Badi Sanitah

MONTH Jul  
2024

DATE	FLOWMETER READING			SIGNATURE
	INITIAL	FINAL	TOTAL CONSUMPTION	
01/07/24	114252	114378	126000	[Signature]
02/07/24	114378	114540	162000	[Signature]
03/07/24	114540	114715	175000	[Signature]
04/07/24	114715	114874	159000	[Signature]
05/07/24	114874	115005	131000	[Signature]
06/07/24	115005	115158	153000	[Signature]
07/07/24	-	-	Sunday	-
08/07/24	115158	115306	148000	[Signature]
09/07/24	115306	115482	176000	[Signature]
10/07/24	115482	115632	150000	[Signature]
11/07/24	115632	115745	113000	[Signature]
12/07/24	115745	115841	96000	[Signature]
13/07/24	115841	115964	123000	[Signature]
14/07/24	-	-	Sunday	-
15/07/24	115964	116064	100000	[Signature]
16/07/24	116064	116189	125000	[Signature]
17/07/24	116189	116310	121000	[Signature]
18/07/24	116310	116445	135000	[Signature]
19/07/24	116445	116551	106000	[Signature]
20/07/24	116551	116596	45000	[Signature]
21/07/24	-	-	Sunday	-
22/07/24	116596	116669	73000	[Signature]
23/07/24	116669	116757	88000	[Signature]
24/07/24	116757	116891	134000	[Signature]
25/07/24	116891	117031	140000	[Signature]
26/07/24	117031	117128	97000	[Signature]
27/07/24	117128	117232	104000	[Signature]
28/07/24	-	-	Sunday	-
29/07/24	117232	117330	98000	[Signature]
30/07/24	117330	117403	73000	[Signature]
31/07/24	117403	117484	81000	[Signature]

For Manohar Filaments Pvt. Ltd.

Authorised Signatory

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Manohar Filaments PVT. LTD

Month JAN - 2025

Name & Address of Unit

Plot No 531-532 MSMP C Barhi Sonapat

Date	Flow Meter Reading (KL)			Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption		
01/01/25	311883	311965	82000	7.4	10	12	14	63876	63915	39		
02/01/25	311965	312054	89000	7.6	10	13	15	63915	63957	42	46KG	
03/01/25	312054	312147	93000	7.3	11	14	16	63957	64005	48		
04/01/25	-	-	off	-	-	-	-	-	-	off	-	-
05/01/25	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
06/01/25	312147	312205	58000	7.5	08	10	12	64005	64036	31		Pinky
07/01/25	312205	312300	95000	8.1	10	13	15	64036	64082	46		Pinky
08/01/25	312300	312408	108000	7.4	11	14	17	64082	64132	50		Pinky
09/01/25	312408	312542	134000	7.6	13	15	20	64132	64190	58		Pinky
10/01/25	312542	312690	148000	7.4	13	17	22	64190	64250	60	52KG	Pinky
11/01/25	312690	312846	156000	7.7	14	18	23	64250	64315	65		
12/01/25	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
13/01/25	-	-	off	-	-	-	-	64315	-	off	-	-
14/01/25	312846	313009	163000	7.5	15	19	25	64315	64383	68		
15/01/25	313009	313168	159000	7.3	12	16	24	64383	64439	56		
16/01/25	313168	313333	165000	7.6	14	15	26	64439	64498	59		
17/01/25	313333	313489	156000	8.2	13	12	22	64498	64550	52		
18/01/25	313489	313657	162000	7.4	15	14	25	64550	64607	57	42KG	
19/01/25	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
20/01/25	-	-	off	-	-	-	-	64607	-	off	-	-
21/01/25	313657	313811	160000	7.6	12	11	18	64607	64656	49		Pinky
22/01/25	313811	313990	159000	7.7	11	13	20	64656	64707	51		Pinky
23/01/25	313990	314110	140000	7.4	10	12	17	64707	64750	43		Pinky

Place: Sonapat

For Manohar Filaments Pvt. Ltd.

Authorised Signatory

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit: Manohar Filaments PVT. LTD Month: NOV-2024  
Plot No 551-552 HSIIC Bachi Sonapat

Date	Flow Meter Reading (KL)			pH	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Meter Reading at outlet	HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final		
1-11-24												
2-11-24												
3-11-24												
4-11-24	304636	304759	125000	7.8	8	16	19	61402	61445	43	51 kg	Pink
5-11-24	304759	304884	125000	7.5	11	14	19	61445	61489	44		Pink
6-11-24	304884	305026	136000	8.2	10	14	15	61489	61534	45		Pink
7-11-24	305026	305167	147000	8.1	10	16	20	61534	61582	48		Pink
8-11-24	305167	305318	151000	7.9	9	16	20	61582	61633	51		Pink
9-11-24	305318	305463	145000	7.5	11	18	18	61633	61686	47		Pink
10-11-24												
11-11-24	305463	305616	153000	7.9	10	18	21	61686	61733	53		Pink
12-11-24	305616	305765	149000	7.8	10	17	20	61733	61782	49		Pink
13-11-24	305765	305930	165000	7.5	12	19	22	61782	61838	56		Pink
14-11-24	305930	306089	157000	7.3	11	17	20	61838	61888	50		Pink
15-11-24	306089	306257	162000	7.6	12	18	21	61888	61942	54		Pink
16-11-24	306257	306411	160000	7.8	10	16	19	61942	61993	51	48 kg	Pink
17-11-24			Sunday									
18-11-24	306411	306575	164000	7.5	12	14	20	61993	62049	56		Pink
19-11-24	306575	306732	157000	7.7	10	11	18	62049	62098	49		Pink
20-11-24	306732	306898	166000	7.3	13	13	21	62098	62156	58		Pink
21-11-24	306898	307059	161000	7.8	11	12	19	62156	62208	52		Pink
22-11-24	307059	307223	164000	8.1	12	14	22	62208	62265	57	58 kg	Pink
23-11-24	307223	307382	159000	7.3	10	12	20	62265	62311	46		Pink

Place: Sonapat

For Manohar Filaments Pvt. Ltd.

Authorized Signator

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit

Manohar Filaments Pvt. Ltd  
Plot No. 551-552 HSIIDC Baska Sanikat

Month JAN - 2025

Date	Flow Meter Reading (KL)			All Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly Electrolyte Cationic	Initial	Final	Consumption		
24/01/25	314110	314274	164000	7.6	11	13	21	64750	64806	56	4344	[Signature]
25/01/25	314274	314434	160000	7.5	10	12	19	64806	64854	48	-	[Signature]
26/01/25	-	-	Sunday	-	-	-	-	-	-	Sunday	-	[Signature]
27/01/25	314434	314572	138000	7.7	08	10	16	64854	64894	40	-	[Signature]
28/01/25	314572											

For Manohar Filaments Pvt. Ltd.

[Signature]  
Authorized Signatory

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Month Dec - 2024

Name & Address of Unit

Manohar Filaments PVT-LTD  
Plot No 53/533 HSHDC Bardi Sonipat

Date	Flow Meter Reading (KL)			Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption		
01/12/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
02/12/24	308326	308492	146000	7.4	11	13	16	62631	62679	48	-	Pink
03/12/24	308492	308635	163000	7.8	13	14	18	62679	62735	56	-	Pink
04/12/24	308635	308801	166000	7.3	12	15	20	62735	62915	60	-	Pink
05/12/24	308801	308963	162000	8.2	10	13	19	62795	62949	54	-	Pink
06/12/24	308963	309122	159000	7.5	10	12	16	62849	62996	47	42KG	Pink
07/12/24	309122	309289	162000	7.7	13	15	21	62896	62955	59	-	Pink
08/12/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
09/12/24	309289	309453	164000	7.4	11	13	19	62955	63011	56	-	Pink
10/12/24	309453	309613	160000	7.6	10	13	18	63011	63065	54	-	Pink
11/12/24	309613	309775	162000	7.7	12	14	20	63065	63125	60	-	Pink
12/12/24	309775	309912	142000	8.0	10	13	17	63125	63173	48	-	Pink
13/12/24	309912	310082	165000	7.5	13	15	22	63173	63235	62	46KG	Pink
14/12/24	310082	310242	160000	7.3	11	13	19	63235	63288	53	-	Pink
15/12/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
16/12/24	310242	310408	164000	7.6	12	14	23	63288	63345	57	-	Pink
17/12/24	310408	310568	162000	7.4	11	13	20	63345	63398	53	-	Pink
18/12/24	310568	310713	145000	7.3	10	11	16	63398	63444	46	-	Pink
19/12/24	310713	310878	168000	7.7	13	15	22	63444	63505	61	-	Pink
20/12/24	310878	311026	148000	8.1	11	13	19	63505	63553	48	52KG	Pink
21/12/24	311026	311189	163000	7.4	12	15	24	63553	63609	56	-	Pink
22/12/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
23/12/24	311189	311304	115000	7.6	10	12	16	63609	63644	35	-	Pink

Place: Sonipat

For Manohar Filaments Pvt. Ltd.

*[Signature]*  
 Authorised Signatory

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Month Dec. 2024

Name & Address of Unit Manohar Filaments PVT. LTD  
Plot No 5312, 5322 HSIIDC Baska Sonapat

Date	Flow Meter Reading (KL)			Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly Electrolyte Cationic	Initial	Final	Consumption		
24/12/24	311306	311386	82000	7.6	09	11	18	63644	63696	32		Linka
25/12/24	311386	311480	94000	7.4	10	13	15	63696	63913	37		Linka
26/12/24	311480	311558	76000	8.1	09	11	15	63913	63943	30	45KG	Linka
27/12/24	311558	311649	91000	8.5	11	13	16	63943	63982	39		Linka
28/12/24	311649	311921	27000	7.2	09	12	14	63982	63810	28		Linka
29/12/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
30/12/24	311921	311805	84000	8.3	10	12	13	63810	63845	35		Linka
31/12/24	311805	311883	78000	7.6	10	11	13	63845	63896	31		Linka
			5557000									

For Manohar Filaments Pvt. Ltd

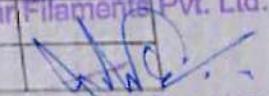
*[Signature]*  
 Authorised Signatory

## LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit: Manohar Filaments PVT. LTD  
Plot No. 531-532 HASIPL Barhi Sonipat Month NOV-2024

Date	Flow Meter Reading (KL)			pH Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption		
24/11/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
25/11/24	307582	307595	163000	7.4	11	13	16	62311	62367	56		
26/11/24	307595	307685	140000	8.1	10	11	14	62367	62409	42		
27/11/24	307685	307837	152000	7.7	12	14	15	62409	62452	48		
28/11/24	307837	308002	165000	7.3	14	16	17	62452	62516	59		
29/11/24	308002	308162	160000	7.6	11	13	15	62516	62571	55		
30/11/24	308162	308326	164000	7.4	12	14	16	62571	62631	60	47 KG	
Total			3690000									

Place: Sonipat

For Manohar Filaments Pvt. Ltd.  
  
 Authorised Signatory

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit

Manohar Elements Pvt. Ltd  
Plot No 551, 552 MSIPC Bachi Sonapat

Month OCT - 2024

Date	Flow Meter Reading (KL)			pH	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Meter Reading at outlet	HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final		
01/10/24	301499	301620	121000	7.4	10	11	13	60405	60445	38		[Signature]
02/10/24	-	-	Holiday	-	-	-	-	-	-	Holiday	-	
03/10/24	301620	301838	118000	7.6	09	10	11	60443	60475	32		[Signature]
04/10/24	301838	301896	138000	7.3	11	12	13	60475	60515	40	52	[Signature]
05/10/24	301896	-	-	-	-	Elcogn	-	60515	-	-	-	
06/10/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
07/10/24	301896	301971	115000	7.2	11	12	14	60515	60552	42	35kg	[Signature]
08/10/24	301971	302098	109000	7.4	10	10	12	60552	60593	36		[Signature]
09/10/24	302098	302179	81000	7.6	08	09	11	60593	60623	30		[Signature]
10/10/24	302179	302249	70000	7.3	09	10	12	60623	60651	28		[Signature]
11/10/24	302249	302352	103000	7.4	11	12	13	60651	60690	39		[Signature]
12/10/24	302352	302443	91000	7.6	10	12	13	60690	60722	32	61	[Signature]
13/10/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
14/10/24	302443	302570	122000	7.3	12	13	15	60722	60762	45		[Signature]
15/10/24	302570	302677	102000	7.5	10	12	14	60762	60807	40		[Signature]
16/10/24	302677	302842	165000	7.2	12	14	16	60807	60860	53		[Signature]
17/10/24	302842	303003	161000	7.4	12	13	15	60860	60909	49		[Signature]
18/10/24	303003	303167	164000	7.0	11	13	15	60909	60963	54		[Signature]
19/10/24	303167	303312	145000	7.9	10	12	14	60963	61009	46	56	[Signature]
20/10/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
21/10/24	303312	303458	146000	7.5	11	13	14	61009	61057	48		[Signature]
22/10/24	303458	303600	142000	7.3	10	12	13	61057	61099	42		[Signature]
23/10/24	303600	303739	139000	7.4	10	11	12	61099	61139	40		[Signature]

Place: Sonapat

For Manohar Elements Pvt. Ltd.

Authorized Signatory

## LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit Manohar Filaments PVT. LTD Month OCT-2024  
Plot No 551-552 HSIIDC Barki Sonapat

Date	Flow Meter Reading (KL)			pH Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption		
24/10/24	303739	303900	161000	7.6	11	13	14	61139	61186	47		<i>[Signature]</i>
25/10/24	303900	304056	156000	7.4	10	13	12	61186	61228	42		<i>[Signature]</i>
26/10/24	304056	304180	124000	8.1	10	12	13	61228	61264	36		<i>[Signature]</i>
27/10/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
28/10/24	304180	304316	136000	7.5	11	13	14	61264	61304	40	40	<i>[Signature]</i>
29/10/24	304316	304449	133000	7.9	9	13	15	61304	61346	42		<i>[Signature]</i>
30-10-24	304449	304614	165000	7.7	10	15	17	61346	61387	41		<i>[Signature]</i>
31-10-24	304614	304636	22000	7.8	19	5	5	61387	61402	15		<i>[Signature]</i>
<u>Total</u>			<u>3632000</u>									

Place - Sonapat

For Manohar Filaments Pvt. Ltd.

*[Signature]*  
 Authorised Signatory

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit: Manohar Filaments PVT. LTD Month: Sep-2024  
Plot No 531-532 HSIIDC Barhi Sonapat

Date	Flow Meter Reading (KL)			pH Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption		
01/09/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
02/09/24	299850	299898	128000	7.4	8	10	12	59306	59332	26		
03/09/24	299898	299910	132000	7.7	10	12	13	59332	59362	30		
04/09/24	298010	298150	140000	7.3	11	13	15	59362	59400	38		
05/09/24	298150	298301	151000	7.5	12	14	16	59400	59442	42		
06/09/24	298301	298448	148000	7.4	10	12	14	59442	59482	40	42	
07/09/24	298448	298578	150000	7.6	11	13	15	59482	59529	47		
08/09/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
09/09/24	298578	298737	139000	7.4	10	11	13	59529	59568	39		Pinky
10/09/24	298737	298891	154000	7.6	12	13	15	59568	59613	45		Pinky
11/09/24	298891	299051	160000	7.3	12	14	16	59613	59664	51		Pinky
12/09/24	299051	299213	162000	7.5	13	14	17	59664	59720	56		Pinky
13/09/24	299213	299370	157000	7.2	10	12	13	59720	59769	49	58	Pinky
14/09/24	299370	299523	153000					59769	59812	43		
15/09/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
16/09/24	299523	299676	153000	7.5	10	11	12	59812	59858	46		
17/09/24	299676	299825	149000	7.6	11	10	12	59858	59898	40		
18/09/24	299825	299989	164000	7.4	12	13	15	59898	59947	49		
19/09/24	299989	300121	152000	7.7	10	12	14	59947	59985	38		
20/09/24	300121	300283	162000	7.5	12	14	16	59985	60037	52		
21/09/24	300283	300450	167000	7.3	12	13	15	60037	60093	56	49	
22/09/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
23/09/24	300450	300615	163000	7.6	10	12	14	60093	60140	47		

Place Sonapat

*[Signature]*

For Manohar Filaments Pvt. Ltd.

*[Signature]*  
 Authorised Signat<sup>r</sup>

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit

*Manohar Filaments PVT - LTD*  
*Plot No. 531-532 MSIDC Bardi Sonihat*

Month *Sep - 2024*

Date	Flow Meter Reading (Kl)			Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature	
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption			
24/09/24	300615	300922	157000	7.4	11	13	15	60140	60186	46		<i>Pink</i>	
25/09/24	300922	300935	163000	7.6	12	14	15	60186	60237	51		<i>Pink</i>	
26/09/24	300935	301085	140000	7.3	10	11	13	60237	60299	42		<i>Pink</i>	
27/09/24	301085	301240	165000	7.5	11	12	14	60299	60333	54	53	<i>Pink</i>	
28/09/24	301240	301389	149000	7.7	10	11	12	60333	60328	40		<i>Pink</i>	
29/09/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	<i>Pink</i>	
30/09/24	301389	301497	110000	7.4	9	10	11	60328	60405	32		<i>Pink</i>	
			<i>Total - 3249000</i>										

For Manohar Filaments Pvt. Ltd

*[Signature]*  
 Authorised Signator

Place: Sonipat

*[Signature]*

# LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit

Manohar Filaments PVT. LTD  
Plot No 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000

Month Aug. 2024

Date	Flow Meter Reading (KL) <small>CAPT</small>			Ah Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption		
01/08/24	294181	294245	64000	2.4	08	10	11	58270	58294	24		Pinky
02/08/24	294245	294325	78000	2.6	10	12	14	58294	58324	30		Pinky
03/08/24	294325	294405	82000	2.3	10	11	12	58324	58360	36	45	Pinky
04/08/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
05/08/24	294405	294499	94000	2.5	11	12	14	58360	58401	41		Pinky
06/08/24	294499	294626	122000	2.3	12	14	16	58401	58450	49	30	Pinky
07/08/24	294626	294942	116000	2.7	10	12	14	58450	58495	45		Pinky
08/08/24	294942	294882	140000	2.4	12	15	16	58495	58549	56		Pinky
09/08/24	294882	295047	161000	2.6	13	16	18	58549	58609	60		Pinky
10/08/24	295047	295188	145000	2.3	10	12	13	58609	58654	45	36	Pinky
11/08/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
12/08/24	295188	295325	132000	2.5	09	10	12	58654	58692	38	08	Pinky
13/08/24	295325	295442	119000	2.7	08	09	10	58692	58718	26		Pinky
14/08/24	295442	295572	130000	2.4	10	11	12	58718	58752	34		Pinky
15/08/24	-	-	Holiday	-	-	-	-	-	-	Holiday	-	
16/08/24	295572	295693	121000	2.6	10	10	11	58752	58782	30		Pinky
17/08/24	295693	295805	112000	2.4	09	10	12	58782	58810	28	32	Pinky
18/08/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	
19/08/24	295805	295969	164000	2.3	10	12	14	58810	58852	42		Pinky
20/08/24	295969	296144	175000	2.6	11	14	16	58852	58908	56		Pinky
21/08/24	296144	296314	170000	2.4	11	13	15	58908	58956	48		Pinky
22/08/24	296314	296496	182000	2.7	12	15	17	58956	59010	54		Pinky
23/08/24	296496	296675	179000	2.5	10	12	14	59010	59059	49		Pinky

Place: Sonapat

*[Signature]*

For Manohar Filaments Pvt. Ltd.

*[Signature]*  
Authorized Signatory

# (P) ASH GENERATION & DISPOSAL

Manohar Filaments Pvt. Ltd.

Plot No. 531-532 HSIID 37

Phase-II, BIGN Pin-131101

Sonapat (Maryana)

GENERATION DATE	QUANTITY (KG)	DISPOSAL QTY.	VEHICLE NO.	
01/01/2025	156	773	HR-42-4385	<u>Root</u>
02/01/2025	284			
03/01/2025	282	722	HR-42-4385	<u>Root</u>
04/01/2025	—	off	—	
05/01/2025	—	Sunday	—	
06/01/2025	207			
07/01/2025	201			
08/01/2025	168	576	HR-42-4385	<u>Root</u>
09/01/2025	232			
10/01/2025	261			
11/01/2025	252	745	HR-42-4385	<u>Root</u>
12/01/2025	—	Sunday	—	
13/01/2025	—	off	—	
14/01/2025	228			
15/01/2025	225	453	HR-42-4385	<u>Root</u>
16/01/2025	227			
17/01/2025	227	454	HR-42-4385	<u>Root</u>
18/01/2025	223			
19/01/2025	—	Sunday	—	
20/01/2025	—	off	—	
21/01/2025	291	514	HR-42-4385	<u>Root</u>
22/01/2025	290			
23/01/2025	298	589	HR-42-4385	<u>Root</u>
24/01/2025	294			
25/01/2025	302	596	HR-42-4385	<u>Root</u>
26/01/2025	—	Sunday	—	
27/01/2025	143			
28/01/2025	231			
29/01/2025	266	640	HR-42-4585	<u>Root</u>
30/01/2025	283			
31/01/2025	158	441	HR-42-4585	<u>Root</u>

## LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit

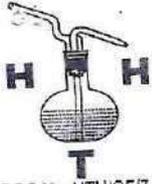
Manohar Filaments Pvt. Ltd.  
Plot No. 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000  
Barhi Sarbat

Month Aug-2024

Date	Flow Meter Reading (KL)			Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		HCL	Organic poly	Poly-Electrolyte Cationic	Initial	Final	Consumption		
24/08/24	296675	296850	185000	7.4	10	12	13	59059	59107	48	34	[Signature]
25/08/24	-	-	Sunday	-	-	-	-	-	-	Sunday	-	-
26/08/24	296850	297029	189000	7.6	11	13	15	59107	59159	52		[Signature]
27/08/24	297029	297155	126000	7.3	8	10	11	59159	59186	27		[Signature]
28/08/24	297155	297293	118000	7.3	9	9	10	59186	59209	23		[Signature]
29/08/24	297293	297405	132000	7.8	10	12	13	59209	59238	29		[Signature]
30/08/24	297405	297580	175000	7.4	12	14	16	59238	59274	36		[Signature]
31/08/24	297580	297750	190000	7.6	11	13	14	59274	59306	32	42	[Signature]
<u>Total - 5569000</u>												

For Manohar Filaments Pvt. Ltd.

[Signature]  
Authorized Signatory



DOC No. HTH/QF/7.8

# HTH Laboratories Pvt. Ltd.

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169  
Web Site : www.hthlab.com, e-mail : haryanatesthousecs@gmail.com, testing@hthlab.com

**An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory**



TC-7811



## TEST REPORT

<b>Issued To:</b> Manohar Filament Pvt Ltd Plot No. 531-532, Part-II, Industrial Estate, HSIIDC Barhi, Sonapat (HR)	<b>Report No. :</b> HTH/EP/250123022 <b>ULR No. :</b> TC781125100010774F <b>Party's Ref No. :</b> Nil  <b>Booking Date :</b> 23/01/2025 <b>Period of Testing :</b> 23/01/2025 To 28/01/2025 <b>Reporting Date :</b> 28/01/2025
--	--

<b>Sample Description</b>	: Effluent Water Sample (ETP-Inlet)
<b>Type of Industry</b>	: Textile Industry
<b>Sample type</b>	: Effluent Water Sample (ETP-Inlet)
<b>Date of sampling</b>	: 23/01/2025
<b>Date of receipt of sample</b>	: 23/01/2025
<b>Sample Location</b>	: ETP-Inlet
<b>Sample quantity</b>	: 2 Ltr.
<b>Purpose of analysis</b>	: Monitoring
<b>Sampling Method</b>	: HTH/EP/SAR-01
<b>Sample collected/ supplied by</b>	: By our Lab. Representative

### TEST RESULTS

S.N.	Test Parameters	Unit	Result	Test Method
<b>Discipline : Chemical, Group : Pollution &amp; Environment</b>				
1	Colour	Hazen	45.0	IS 3025 (Part 4): 2021
2	pH	-	9.00	IS 3025 (Part 11): 2022
3	Suspended Solids	mg/L	370.0	IS 3025 (Part 17): 2022
4	Chemical Oxygen Demand(COD)	mg/L	832.0	IS 3025 (Part 58): 2023
5	Biochemical Oxygen Demand (BOD) 3 Days at 27°C	mg/L	305.0	IS 3025 (Part 44): 2023
6	Oil & Grease	mg/L	10.2	IS 3025 (Part 39): 2021
7	Total Dissolved Solids	mg/L	2250.0	IS 3025 (Part 16): 2023
8	Sulphide (H <sub>2</sub> S)	mg/L	BLQ(LOQ:1.0)	IS 3025 (Part 29): 2022
9	Phenolic Compound (C <sub>6</sub> H <sub>5</sub> OH)	mg/L	BLQ(LOQ:0.05)	IS 3025 (Part 43/Sec-1): 2022
10	Ammonical Nitrogen (as N)	mg/L	9.34	IS 3025 (Part 34/Sec-1): 2023
11	Sodium Absorption Ratio (SAR)	meq/l	1.4	HTH/EP/STP-28
12	Total Chromium (as Cr)	mg/L	BLQ(LOQ:0.1)	HTH/INS-03/STP-29

\*\*\*End of Report\*\*\*

**Remarks :** BLQ : Below limits of Quantification/ LOQ : Limits of Quantification

For Manohar Filaments Pvt. Ltd.

Authorised Signatory

28.01.2025  
 Review by

Md. Asfak Ansari  
 Sr. Manager (Env.)

Note : 1. Test report shall not be reproduced in whole or in part and cannot be used as an evidence in the court of Law.  
 2. The results contained in this test report pertains only to the sample tested not for the whole lot.  
 3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement.  
 4. Total liability of HTH Laboratories Pvt. Ltd. is limited to the invoiced amount only.  
 5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified.  
 6. Sample not drawn by HTH unless otherwise specified.

3522

# HTH Laboratories Pvt. Ltd.

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169  
 Web Site : www.hthlab.com, e-mail : haryanotesthousecs@gmail.com, testing@hthlab.com

An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory



DOC No. HTH/QF/7.8



## TEST REPORT

<b>Issued To:</b> Manohar Filament Pvt Ltd Plot No. 531-532, Part-II, Industrial Estate, HSIIDC Barhi, Sonepat (HR)	<b>Report No.</b> : HTH/EP/250123023 <b>ULR No.</b> : TC781125100010775F <b>Party's Ref No.</b> : Nil  <b>Booking Date</b> : 23/01/2025 <b>Period of Testing</b> : 23/01/2025 To 28/01/2025 <b>Reporting Date</b> : 28/01/2025
--	--

<b>Sample Description</b>	: Effluent Water Sample (ETP-Outlet)
Type of Industry	: Textile Industry
Sample type	: Effluent Water Sample (ETP-Outlet)
Date of sampling	: 23/01/2025
Date of receipt of sample	: 23/01/2025
Sample Location	: ETP-Outlet
Sample quantity	: 2 Ltr.
Purpose of analysis	: Monitoring
Sampling Method	: HTH/EP/SAP-01
Sample collected/ supplied by	: By our Lab. Representative

### TEST RESULTS

S.N.	Test Parameters	Unit	Result	Standard for Trade Eff. from Party by HSPCB Consent Req.	Test Method
Discipline : Chemical, Group : Pollution & Environment					
1	Colour	Hazen	11.0	--	IS 3025 (Part 4): 2021
2	pH	-	8.58	6.0 - 9.0	IS 3025 (Part 11): 2022
3	Suspended Solids	mg/L	7.0	1500 Max	IS 3025 (Part 17): 2022
4	Chemical Oxygen Demand(COD)	mg/L	40.0	1400 Max	IS 3025 (Part 58): 2023
5	Biochemical Oxygen Demand (BOD) 3 Days at 27°C	mg/L	12.0	500 Max	IS 3025 (Part 44): 2023
6	Oil & Grease	mg/L	BLQ(LOQ:4.0)	15 Max	IS 3025 (Part 39): 2021
7	Total Dissolved Solids	mg/L	1210.0	2100 Max	IS 3025 (Part 16): 2023
8	Sulphide (H <sub>2</sub> S)	mg/L	BLQ(LOQ:1.0)	2.0 Max	IS 3025 (Part 29): 2022
9	Phenolic Compound (C <sub>6</sub> H <sub>5</sub> OH)	mg/L	BLQ(LOQ:0.05)	1.0 Max	IS 3025 (Part 43/Sec-1): 2022
10	Ammonical Nitrogen (as N)	mg/L	4.7	50 Max	IS 3025 (Part 34/Sec-1): 2023
11	Sodium Absorption Ratio (SAR)	meq/l	1.1	26 Max	HTH/EP/STP-28
12	Total Chromium (as Cr)	mg/L	BLQ(LOQ:0.1)	2.0 Max	HTH/INS-03/STP-29

\*\*\*End of Report\*\*\*

Remarks : BLQ : Below limits of Quantification/ LOQ : Limits of Quantification

For Manohar Filaments Pvt. Ltd.

*(Signature)*  
 Authorised Signatory

*(Signature)*  
 Review by 28.01.2025

*(Signature)*  
 Md. Asif Ansari  
 Sr. Manager (Env.) 28/01/25

Page No.: 1 of 1

- Note: 1. Test report shall not be reproduced in whole or in part and cannot be used as an evidence in the court of Law.  
 2. The results contained in this test report pertains only to the sample tested not for the whole lot.  
 3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement.  
 4. Total liability of HTH Laboratories Pvt. Ltd. is limited to the involved amount only.  
 5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified.  
 6. Sample not drawn by HTH unless otherwise specified.  
 7. The client is responsible for the accuracy of its own responsibility. Lab does not confirm about it and hence a client does not taken any responsibility whatsoever.

## LOG BOOK OF BOREWELL

Name & Address of Unit Manohar Filaments PVT. LTD  
Plot No 551-552 HS1100 Bathi Sanikat Month Jan - 2025

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01/01/25	134509	134618	109000	[Signature]
02/01/25	134618	134736	118000	[Signature]
03/01/25	134736	134860	124000	[Signature]
04/01/25	-	000	-	-
05/01/25	-	Sunday	-	-
06/01/25	134860	134950	90000	[Signature]
07/01/25	134950	135078	123000	[Signature]
08/01/25	135078	135209	136000	[Signature]
09/01/25	135209	135368	159000	[Signature]
10/01/25	135368	135543	175000	[Signature]
11/01/25	135543	135723	180000	[Signature]
12/01/25	-	Sunday	-	-
13/01/25	135723	000	-	-
14/01/25	135723	135912	189000	[Signature]
15/01/25	135912	136095	183000	[Signature]
16/01/25	136095	136283	188000	[Signature]
17/01/25	136283	136467	184000	[Signature]
18/01/25	136467	136656	189000	[Signature]
19/01/25	-	Sunday	-	-
20/01/25	136656	000	-	-
21/01/25	136656	136841	185000	[Signature]
22/01/25	136841	137028	187000	[Signature]
23/01/25	137028	137193	165000	[Signature]
24/01/25	137193	137384	191000	[Signature]
25/01/25	137384	137569	185000	[Signature]
26/01/25	-	Sunday	-	-
27/01/25	137569	137736	167000	[Signature]
28/01/25	137736			

Place : Soripat

BOREWELL OPERATOR

Auth. Sign

For Manohar Filaments Pvt. Ltd.

[Signature]  
 Authorised Signator

# LOG BOOK OF BOREWELL

Name & Address of Unit Manohar Filaments PVT. LTD  
Plot No. 081-872-115 HPC Badi Sonipat Month Dec-2024

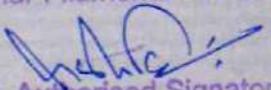
Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01/12/24	-	Sunday	-	[Signature]
02/12/24	130291	130443	172000	[Signature]
03/12/24	130443	130619	176000	[Signature]
04/12/24	130619	130810	191000	[Signature]
05/12/24	130810	130999	189000	[Signature]
06/12/24	130999	131185	186000	[Signature]
07/12/24	131185	131375	190000	[Signature]
08/12/24	-	Sunday	-	[Signature]
09/12/24	131375	131562	189000	[Signature]
10/12/24	131562	131747	185000	[Signature]
11/12/24	131747	131936	189000	[Signature]
12/12/24	131936	132106	190000	[Signature]
13/12/24	132106	132296	190000	[Signature]
14/12/24	132296	132483	189000	[Signature]
15/12/24	-	Sunday	-	[Signature]
16/12/24	132483	132672	189000	[Signature]
17/12/24	132672	132857	185000	[Signature]
18/12/24	132857	133029	192000	[Signature]
19/12/24	133029	133219	190000	[Signature]
20/12/24	133219	133394	195000	[Signature]
21/12/24	133394	133581	189000	[Signature]
22/12/24	-	Sunday	-	[Signature]
23/12/24	133581	133723	142000	[Signature]
24/12/24	133723	133872	114000	[Signature]
25/12/24	133872	133961	124000	[Signature]
26/12/24	133961	134064	103000	[Signature]
27/12/24	134064	134186	122000	[Signature]
28/12/24	134186	134289	103000	[Signature]
29/12/24	-	Sunday	-	[Signature]
30/12/24	134289	134401	112000	[Signature]
31/12/24	134401	134509	108000	[Signature]

Total - 4238000

Place : Sonipat

BOREWELL OPERATOR

For Manohar Filaments Pvt. Ltd.

Auth. Sign  
  
 Authorised Signatory

## LOG BOOK OF BOREWELL

Name & Address of Unit Manohar Filaments PVT. LTD  
Plot No. 515/22, Industrial Park, Sonapat Month Nov-2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
1-11-24	-	-	-	-
2-11-24	Haliology	Priyankali	conversion purja	-
3-11-24	-	-	-	-
4-11-24	125892	126064	172000	Pinke
5-11-24	126064	126241	177000	Pinke
6-11-24	126241	126409	168000	Pinke
7-11-24	126409	126581	172000	Pinke
8-11-24	126581	126759	178000	Pinke
9-11-24	126759	126940	181000	Pinke
10-11-24	Sunday	Sunday	Sunday	-
11-11-24	126940	127115	175000	Pinke
12-11-24	127115	127298	183000	Pinke
13-11-24	127298	127488	190000	Pinke
14/11/24	127488	127674	186000	Pinke
15/11/24	127674	127858	184000	Pinke
16/11/24	127858	128047	189000	Pinke
17/11/24	-	Sunday	-	-
18/11/24	128047	128238	191000	Pinke
19/11/24	128238	128420	182000	Pinke
20/11/24	128420	128610	190000	Pinke
21/11/24	128610	128799	189000	Pinke
22/11/24	128799	128989	190000	Pinke
23/11/24	128989	129178	184000	Pinke
24/11/24	-	Sunday	-	-
25/11/24	129178	129361	188000	Pinke
26/11/24	129361	129550	169000	Pinke
27/11/24	129550	129712	182000	Pinke
28/11/24	129712	129902	190000	Pinke
29/11/24	129902	130087	185000	Pinke
30/11/24	130087	130271	184000	Pinke
31/11/24	-	-	-	-

Total - 4399000

Place: Sonapat

BOREWELL OPERATOR

Auth. Sign.

For Manohar Filaments Pvt. Ltd.

Authorised Signatory

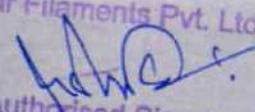
### LOG BOOK OF BOREWELL

Name & Address of Unit Manohar Filaments PVT. LTD  
PLOT No. 531-532 H.S.I.D.C. Bashi Sonapat Month Oct. 2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01/10/24	122334	122470	136000	[Signature]
02/10/24	-	Holiday	-	-
03/10/24	122470	122604	134000	[Signature]
04/10/24	122604	122756	152000	[Signature]
05/10/24	-	Elavasan	-	-
06/10/24	-	Sunday	-	-
07/10/24	122756	122886	150000	[Signature]
08/10/24	122886	123011	125000	[Signature]
09/10/24	123011	123109	98000	[Signature]
10/10/24	123109	123192	88000	[Signature]
11/10/24	123192	123315	118000	[Signature]
12/10/24	123315	123428	108000	[Signature]
13/10/24	-	Sunday	-	-
14/10/24	123428	123565	142000	[Signature]
15/10/24	123565	123690	125000	[Signature]
16/10/24	123690	123870	180000	[Signature]
17/10/24	123870	124048	178000	[Signature]
18/10/24	124048	124228	180000	[Signature]
19/10/24	124228	124382	159000	[Signature]
20/10/24	-	Sunday	-	-
21/10/24	124382	124549	162000	[Signature]
22/10/24	124549	124709	160000	[Signature]
23/10/24	124709	124864	155000	[Signature]
24/10/24	124864	125040	176000	[Signature]
25/10/24	125040	125212	172000	[Signature]
26/10/24	125212	125350	158000	[Signature]
27/10/24	-	Sunday	-	-
28/10/24	125350	125502	152000	[Signature]
29/10/24	125502	125670	168000	[Signature]
30-10-24	125670	125843	173000	[Signature]
31-10-24	125843	125892	49000	[Signature]

Place: Sonapat

BOREWELL OPERATOR

Total - 6558000  
 Auth. Sign  
 For Manohar Filaments Pvt. Ltd.  
  
 Authorised Signator

## LOG BOOK OF BOREWELL

Name & Address of Unit Manohar Filaments PVT. LTD  
 Plot No 536-537 HS119C Bashi Sanibat Month Sept - 2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01/09/24	-	Sunday	-	
02/09/24	118220	118361	141000	
03/09/24	118361	118511	150000	
04/09/24	118511	118668	152000	
05/09/24	118668	118839	171000	
06/09/24	118839	118996	159000	
07/09/24	118996	119156	160000	
08/09/24	-	Sunday	-	
09/09/24	119156	119304	148000	Pinky
10/09/24	119304	119467	163000	Pinky
11/09/24	119467	119641	174000	Pinky
12/09/24	119641	119819	178000	Pinky
13/09/24	119819	119994	175000	Pinky
14/09/24	119994	120166	172000	Pinky
15/09/24	-	Sunday	-	
16/09/24	120166	120335	169000	Pinky
17/09/24	120335	120498	169000	Pinky
18/09/24	120498	120678	180000	Pinky
19/09/24	120678	120825	142000	Pinky
20/09/24	120825	121001	176000	Pinky
21/09/24	121001	121181	180000	Pinky
22/09/24	-	Sunday	-	
23/09/24	121181	121360	179000	Pinky
24/09/24	121360	121532	172000	Pinky
25/09/24	121532	121712	180000	Pinky
26/09/24	121712	121867	155000	Pinky
27/09/24	121867	122045	178000	Pinky
28/09/24	122045	122208	163000	Pinky
29/09/24	-	Sunday	-	
30/09/24	122208	122334	126000	Pinky

Place : Soripat

Total - 4114000

BOREWELL OPERATOR

Auth. Sign  
For Manohar Filaments Pvt. Ltd.

*[Signature]*  
Authorised Signatory

## LOG BOOK OF BOREWELL

Name & Address of Unit Manohar Filaments PVT. LTD  
PLOT NO 554/552 HSIIDC Barki Sonapat Month Aug. 2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01/08/24	114442	114524	82000	Pink
02/08/24	114524	114618	94000	Pink
03/08/24	114618	114714	96000	Pink
04/08/24	-	Sunday	-	-
05/08/24	114714	114821	109000	Pink
06/08/24	114821	114948	127000	Pink
07/08/24	114948	115068	120000	Pink
08/08/24	115068	115211	143000	Pink
09/08/24	115211	115326	165000	Pink
10/08/24	115326	115522	151000	Pink
11/08/24	-	Sunday	-	-
12/08/24	115522	115669	142000	Pink
13/08/24	115669	115795	126000	Pink
14/08/24	115795	115733	138000	Pink
15/08/24	-	Holiday	-	-
16/08/24	115733	116062	129000	Pink
17/08/24	116062	116180	118000	Pink
18/08/24	116180	Sunday	-	-
19/08/24	116180	116350	170000	Pink
20/08/24	116350	116533	189000	Pink
21/08/24	116533	116708	175000	Pink
22/08/24	116708	116896	188000	Pink
23/08/24	116896	117081	185000	Pink
24/08/24	117081	117262	181000	Pink
25/08/24	-	Sunday	-	-
26/08/24	117262	117449	189000	Pink
27/08/24	117449	117587	138000	Pink
28/08/24	117587	117716	129000	Pink
29/08/24	117716	117858	142000	Pink
30/08/24	117858	118041	183000	Pink
31/08/24	118041	118220	179000	Pink

Place : Sonapat

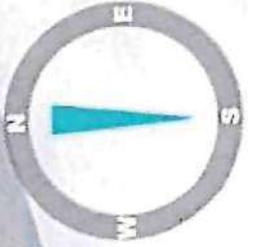
BOREWELL OPERATOR

Total - 3778000

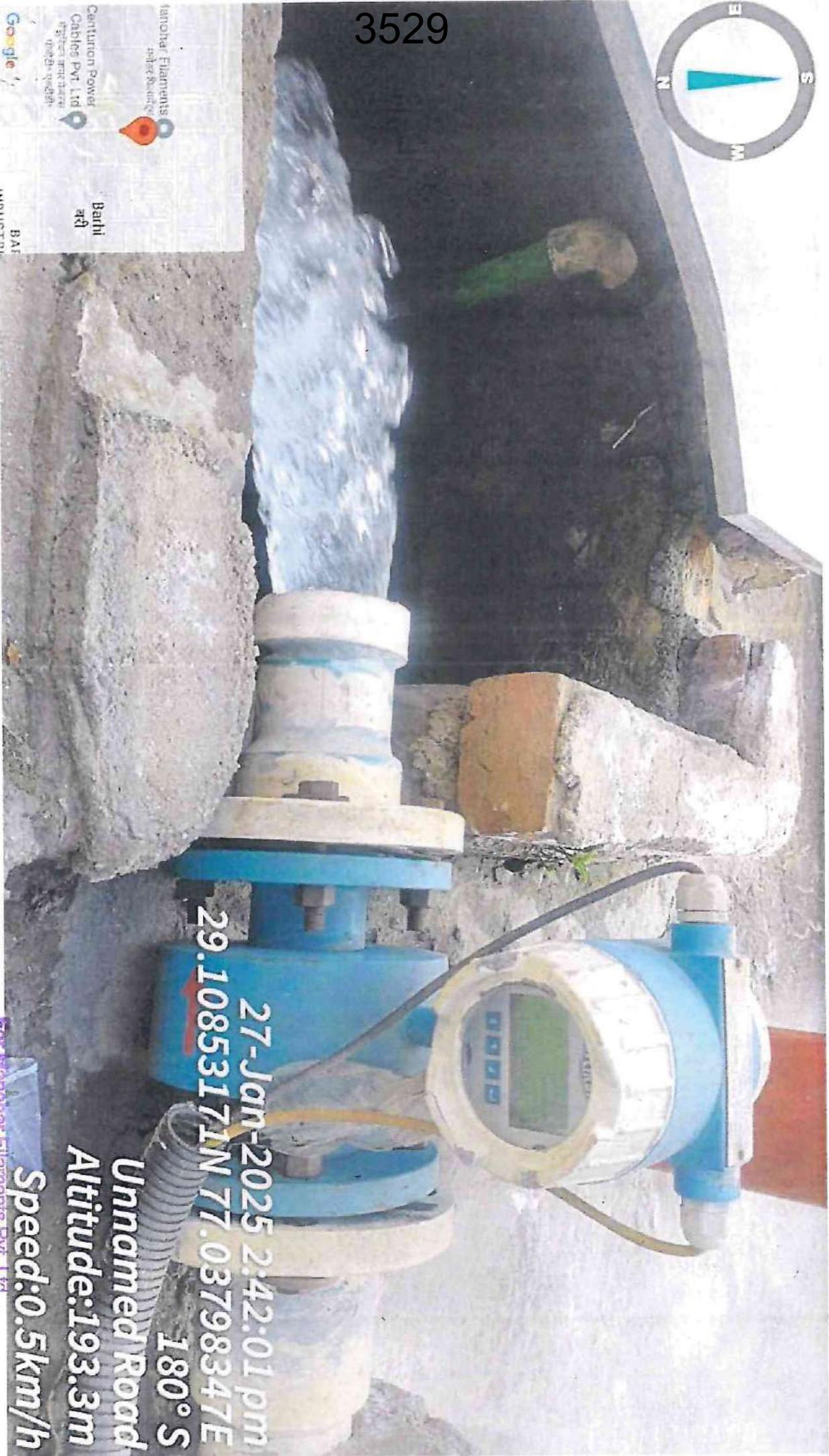
Auth. Sign

For Manohar Filaments Pvt. Ltd.

*[Signature]*  
 Authorised Signatory



3529



Annexure - 1

27-Jan-2025 2:42:01 pm  
29.108531711N 77.03798347E

180° S  
Unnamed Road  
Altitude:193.3m  
Speed:0.5km/h

For Manohar Filaments PVT. Ltd

*[Signature]*  
Authorised Signatory

3530

Barh  
बारी

ETP-Effluent  
Water-Tank

28-Jan-2025 12  
29.10878881N 77.0

For Authorised  
Authorized Engineer  
*Yash Dixit*

Altitude  
Spa

*ममेश्वर H.*

# VAKALATNAMA

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622 OF 2024**

**IN RE:-**

**VARUN GULATI**

**...APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.**

**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 22nd day of May, 2025

Accepted, identified and certified subjected to the terms of the fees.

  
**[SIDDHARTH BATRA] [ARCHNA YADAV]**

  
**[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]**  
Advocates

**For Minsol Filaments Pvt. Ltd.**

Client  
  
Director

**CERTIFIED TRUE COPY OF THE RESOLUTION PASSED THROUGH CIRCULATION AMONG THE BOARD OF DIRECTORS OF MANOHAR FILAMENTS PVT LTD. ON 21<sup>ST</sup> FEBRUARY 2025.**

---

**“RESOLVED THAT** Mr. Vibhor Gupta, GM-HR of the Company, be and is hereby authorized on behalf of Manohar Filaments Pvt Ltd., to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the Manohar Filaments Pvt Ltd.

**RESOLVED FURTHER THAT** Mr. Vibhor Gupta, GM-HR of the Company, be and is hereby authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

**RESOLVED FURTHER THAT** all actions taken by Mr. Vibhor Gupta, GM-HR, in connection with the above matters be and are hereby ratified and confirmed by the Manohar Filaments Pvt Ltd.

**RESOLVED FURTHER THAT** a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference”.

For **Manohar Filaments Pvt Ltd.**

For Manohar Filaments Pvt. Ltd.



Bhupinder Kumar

Director

(Director)

DIN: 00394122



**MANOHAR  
FILAMENTS**

**MANOHAR FILAMENTS (P) LTD.** B-59, G.T. Karnal Road Ind. Area, Delhi- 110033 (IN)  
T +91 11 47030300 W [www.manoharfilaments.com](http://www.manoharfilaments.com)

CIN: U74899DL1989PTC037636

**Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Fri, May 23, 2025 at 1:06 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>

-  Paperbook-NGT Reply-R65 Vardhman Gar  
Tex\_Redacted.pdf
-  Paperbook-NGT Reply-R76 Nutex or Prince Dyeing  
\_Redacted.pdf
-  Paperbook-NGT Reply-R57 BCL  
Fabrics\_Redacted.pdf
-  Paperbook-NGT Reply-R53 Rajasthan Knitting  
Mills\_Redacted.pdf
-  Paperbook-NGT Reply-R28 Jyoti Dhaga  
\_Redacted.pdf
-  Paperbook-NGT Reply-R18 Komal  
Textiles\_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar  
Office Manager



8A Sagar Apartment  
6 Tilak Marg  
New Delhi - 110001  
Landline - +91-11-47046111  
[vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

Satram Dass B & Co. made the following annotations

"This message and any attachments are solely for the intended recipient and may contain confidential or privileged information. If you are not the intended recipient, any disclosure, copying, use, or distribution of the information included in this message and any attachments is prohibited. If you have received this communication in error, please notify us by reply e-mail and immediately and permanently delete this message and any attachments. Thank you."

**3 attachments**

-  **Paperbook-NGT Reply- R9 Manohar Filaments.pdf**  
9723K
-  **Paperbook-NGT Reply-R17 Generous Textiles \_Redacted.pdf**  
9914K
-  **Paperbook-NGT Reply-R50 Shree Jee Fabrics\_Redacted.pdf**  
5406K